

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Part Heard Bench)**

**Item No.-303**

IB-211/ND/2022

IA/5670/2023, IA/1760/2024

**IN THE MATTER OF:**

JKM Infrastructure Pvt. Ltd.

**.....Applicant**

**Vs.**

Cadillac Infotech Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 13.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Abhinav Mukhi, Mr. Shantanu Tomar, Advs.  
For the Respondent : Mr. Sajeve Deora, Ms. Bani Dixit, Mr. Aditya Puri,  
Mr. Uddhav Khanna, Advs.

**ORDER**

**IA/5670/2023:-**

Ld. Counsel on behalf of both the sides are present and submitted that they have filed their written submissions. However, written submission of none of the parties is available on the e-portal of this Tribunal. Ld. Counsels are directed to approach the Registry and cure the defects, if any, so that their written submissions are reflected on the e-portal of this Tribunal. List this application on **27.05.2024**.

**IA/1760/2024:-**

Pleadings are complete. List this application on **27.05.2024**.

**Sd/-**  
**(RAHUL BHATNAGAR)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**